

## MENTIONING REPORT COURT NO 9

Date : 10/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	3794/18	REJECTED
2	WPS	920/18	REJECTED
3	WPS	3916/18	REJECTED
4	WPS	13/20	01-03-2021
5	WPS	5882/19	17-02-2021
6	WPS	7244/19	17-02-2021
7	WPS	400/21	17-02-2021 IF READY
8	WPS	6359/19	17-02-2021 IF READY
9	WPS	3642/20	17-02-2021 IF READY
10	WPS	3263/20	17-02-2021 IF READY
11	WPS	1938/20	17-02-2021 IF READY
12	WPS	3965/20	17-02-2021 IF READY
13	WPS	3791/20	17-02-2021 IF READY
14	WPS	87/21	17-02-2021 IF READY
15	WPS	1392/20	17-02-2021 IF READY
16	WPS	3537/20	17-02-2021 IF READY
17	WPS	316/21	17-02-2021 IF READY
18	WPS	104/21	17-02-2021 IF READY

## MENTIONING REPORT COURT NO 10

Date : 11/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr. APP (SJ)	483/20	18-02-2021
2	Cr. APP (SJ)	737/20	01-03-2021
3	Cr. APP (SJ)	368/20	19-02-2021
4	Cr. APP (SJ)	455/20	19-02-2021
5	Cr. APP (SJ)	656/20	01-03-2021
6	Cr.Rev	697/20	01-03-2021
7	Cr.MP	472/19	19-02-2021

## MENTIONING REPORT COURT NO 18

Date : 11/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	517/21	25-02-2021
2	WPC	539/21	25-02-2021
3	WPC	540/21	25-02-2021
4	WPC	541/21	25-02-2021
5	WPC	542/21	25-02-2021
6	WPC	3873/20	16-03-2021
7	WPC	4396/20	22-03-2021
8	WPC	4392/20	22-03-2021
9	WPC	6823/19	05-04-2021
10	WPC	3389/20	05-04-2021
11	WPC	3915/20	USUAL COURSE
12	WPC	3606/19	USUAL COURSE
13	WPC	5271/17	USUAL COURSE
14	WPC	906/19	USUAL COURSE
15	WPC	1147/20	AS PER LAST JUDICIAL ORDER
16	CONT. CIVIL	79/21	19-02-2021
17	CONT. CIVIL	712/19	19-02-2021

## MENTIONING REPORT COURT NO 19

Date : 11/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	MA	55/09	REJECTED
2	MA	378/08	REJECTED
3	MA	155/16	REJECTED
4	SA	34/98	REJECTED
5	SA	185/21	REJECTED